

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1034
TO BE ANSWERED ON 10TH FEBRUARY, 2023

ROTTEN FOODGRAINS STORED IN FCI GODOWNS

1034 SHRI SANJAY RAUT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that in many godowns of Food Corporation of India (FCI) rotten foodgrains are stored for years without any movement;
- (b) if so, whether Government has asked the FCI to come out with details of such rotten foodgrain stored in their godowns across the country with reasons, if so, the details thereof; and
- (c) the details of the steps taken by Government to improve the agricultural produce storage facilities in view of the rotting away of foodgrains?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) & (b): The foodgrains procured for Central Pool are stored in a scientific manner in covered godowns, with various preservation measures like fumigation and treatment with pesticides. In spite of precautions, small quantity of foodgrains may become non-issuable due to various reasons like natural calamities, damage in transit etc.

As on 01.01.2023, a quantity of 145 Lakh Tonnes Central Pool foodgrains was stored at Food Corporation of India (FCI) godowns and out of which a meagre quantity *i.e.* 0.006 Lakh Tonnes (0.004%) of non-issuable stocks is accrued in FCI godowns. The same is under the process of disposal. Natural calamities and operational reasons are the main causes of non-issuable foodgrains accrued in FCI godowns.

(c): Foodgrains procured for central pool are stored by adopting scientific methods and proper storing technology.
